

**Vishwa Nath Shukla**

Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/1/2026-27/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Abhinandan Pandey, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Bokaro.
2. Ms. Payal Jha, SDJM, Bokaro.
3. Mr. Shivraj Mishra, Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Berma at Tenughat).
4. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chaibasa.
5. Mr. Manjeet Kumar Sahu, Railway Judicial Magistrate, Chaibasa (Porahat).
6. Mr. Prashant Singh, J.M.-cum-Judge I/c, Chatra.
7. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M-cum-Special Court, elected M.P./M.L.A., Daltonganj.
8. Mr. Pragyesh Nigam, Railway Judicial Magistrate, Daltonganj
9. Mr. Kamal Prakash, S.D.J.M.-cum-Judge I/c, Daltonganj
10. Mr. Pratik Ranjan, J.M.-cum-Judge I/c, Deoghar.
11. Mr. Vivek Raj, Railway Judicial Magistrate, Deoghar (Madhupur).
12. Mr. Rishi Kumar, Addl. Railway Judicial Magistrate, Dhanbad.
13. Mr. Julian Anand Toppo, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
14. Ms. Shivani Sharma, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
15. Ms. Samar Afshan, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
16. Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
17. Mr. Sumit Kumar Verma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
18. Ms. Neha Jha, J.M.-cum- Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J.B.), Dumka.
19. Mr. Abhinav Tripathi, Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
20. Mr. Mahendra Pandit, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.
21. Mr. Shailendra Kumar Napit, J.M.-cum-Judge I/c, Garhwa (Nagar Untari).
22. Ms. Mosrat Ziya Tara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
23. Ms. Babita Mittal, J.M.-cum-P.M. (J.J.B.), Giridih.
24. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
25. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
26. Ms. Nikhat Ayesha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
27. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
28. Mr. Md. Danish Nawaz, J.M.-cum-Judge I/c, Giridih
29. Ms. Minakshi Verma, S.D.J.M., Giridih.
30. Mr. Satish Kumar Munda, J.M.-cum-Judge I/c, Godda.
31. Ms. Anupriya Sanga, S.D.J.M., Godda.
32. Mr. Amit Bansal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
33. Mr. Prateek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Gumla.
34. Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
35. Ms. Anushka Jain, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
36. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
37. Mr. Divyam Chaudhary, J.M.-cum-Judge I/c, Hazaribagh.
38. Ms. Kriti Kumari Burnwal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
39. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
40. Ms. Puja Kumari Lal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
41. Ms. Divya Aswani, S.D.J.M.-cum-P.M. (J.J.B.), Jamshedpur.
42. Mr. Sidhant Tigga, J.M.-cum-Judge I/c, Jamshedpur.
43. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Jamshedpur (Ghatshila).
44. Ms. Shalika Anna Herenz, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J.B.), Jamtara.
45. Mr. Amit Akash Sinha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Khunti.
46. Mr. Mithilesh Kumar, Civil Judge (Jr. Div.), Koderma.
47. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
48. Ms. Namita Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
49. Mr. Utkarsh Jain, J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Latehar.
50. Ms. Jaya Smita Kujur, J.M.-cum-P.M. (J.J.B.), Lohardaga.
51. Mr. Sadish Ujwal Beck, S.D.J.M.-cum-P.M. (J.J.B.), Pakur
52. Mr. Harshit Tiwari, S.D.J.M.-cum-Judge I/c, Ramgarh.

53. Ms. Ayesha Singh Sardar, Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
54. Ms. Khusboo Tyagi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
55. Mr. Amit Gupta, J.M.-cum-P.M. (J.J.B.), Ranchi.
56. Mr. Sarthak Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi.
57. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
58. Ms. Shristi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
59. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
60. Ms. Manya Tandon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
61. Ms. Rupam Smriti Topno, S.D.J.M., Ranchi.
62. Ms. Jenish Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
63. Mr. Rahul Kumar, Railway Judicial Magistrate, Sahebganj.
64. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Sahebganj.
65. Ms. Mansi, J.M., Sahebganj (Rajmahal).
66. Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Seraikella-Kharsawan.
67. Ms. Sumi Bina Horo, S.D.J.M., Simdega.

Sub.-: Nomination of Judicial Officers for attending Two days “**Refresher Training programme on Criminal Trial for Civil Judge (Jr. Div.) (R-7)**” (half of the cadre, 2<sup>nd</sup> batch), scheduled to be held on 27<sup>th</sup> & 28<sup>th</sup> June, 2026.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend Two days “**Refresher Training programme on Criminal Trial for Civil Judge (Jr. Div.) (R-7)**” (half of the cadre, 2<sup>nd</sup> batch), scheduled to be held on 27<sup>th</sup> & 28<sup>th</sup> June, 2026, through online mode conducted by Judicial Academy Jharkhand, Ranchi.

Further, you are directed to follow the instructions as laid down under letter no. 456/JAJ dated 14.05.2026 (copy enclosed) of the Director, Judicial Academy Jharkhand, Ranchi for information and needful.

(Encl.-: As above)

Yours sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 2282 /Apptt.

Dated, Ranchi, the 12/06/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 440/JAJ dated 12.05.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

  
Registrar (Administration)